

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2238  
ANSWERED ON:23.11.2010  
FILLING UP OF POST OF SC/ST  
Kashyap Shri Virender;Thakur Shri Anurag Singh

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the prescribed norms regarding filling up posts reserved for SCs/STs/OBCs are being complied within undertakings/corporations/autonomous bodies under the Government functioning in the agriculture sector;
- (b) if so, the details thereof;
- (c) the number of reserved posts vacant at present therein and the time since when the said posts are lying vacant; and
- (d) the time by which these posts are likely to be filled?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Yes, Madam. There are two Public Sector Undertakings and eight autonomous bodies, as detailed at Annexure-I, under the administrative control of Department of Agriculture & Cooperation. All of them are following the prescribed norms regarding filling up of posts reserved for SCs/STs/OBCs.

(c) & (d): Only in case of four organizations, some reserved posts are lying vacant. The details are given in Annexure-II.